

Declaration of Assets and Liabilities

Year 20

I, Vimal Anand, son/daughter/wife of Sri Arjun Das
 aged 45 years, belonging to Bihar Legislative Assembly see
 service and presently working as Assistant
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	3,000/-	Renukri	Pratik Anand	Lakshya Anand	Arjun Das & Devki Devi
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1,000	she is employed in central Bank of India and submitting her Assets & Liabilities to central Bank of India	NA	NA	NA
(iii)	Bonds, Debentures and Shares in companies	NA		NA	NA	NA
(iv)	Other financial Institutions, NSS, Postal Savings, LIC Policies, etc	(i) LIC-6086/- (ii) - 5922/- yearly		NA	NA	NA
(v)	Motor Vehicles (details of make, etc.)	Glamax 2010-Hero Wagon R-2014 Maruti		NA	NA	NA
(vi)	Jewellery (give details of weight and value)	30 gram Gold Jewellery 1,50,000/-		NA	NA	NA
(vii)	Other assets, such as values of claims / interests	NA		NA	NA	NA

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

8. Details of Immoveable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	NA	Sampalchar, Patna 1 1/2 (2200 Sqft) 17,00,000/-		
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	NA	NA	NA	NA
(v)	Others (such as interest in property)	NA	NA	NA	NA	NA

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions (s) / Department (s)	Amount outstanding as on 10.09.2004/-
(a)	(i) Loans from Banks	SBI	10,80,000/-
	(ii) Loans from financial institutions	NA	NA
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	NA
	(b) dues to departments dealing with supply of water	NA	NA
	(c) dues to departments dealing with supply of electricity	NA	NA

	(d) dues to departments dealing with telephones	NA	NA
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NA	NA
	(f) Other dues, if any	NA	NA
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	AVDPA 7878C	NA
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NA	NA
	(iii) Sales Tax [Only in case of proprietary business]	NA	NA
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Vimal Anand

Name of Employee: Vimal Anand

Designation: Assistant

Department: Bihar Vidhan Sabha, Patna

Place: Patna

Date: 10.02.2022

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.